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MYSORE SHORT TITLES ACT, 1949 8 of 1949

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SCHEDULE 1:- SCHEDULE

MYSORE SHORT TITLES ACT, 1949 8 of 1949

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An Act to facilitate the citation of certain Acts. Whereas, it is expedient to facilitate the citation of certain Acts. It is hereby enacted as follows.

1. Short title :-

this Act may be called the Mysore Short Titles Act, 1949.

2. Citation of certain Acts :-

Each of the Acts described in the first three columns of the Schedule may, without prejudice to any other mode of citation, be cited for all purposes by the short title mentioned in that behalf in the fourth column thereof:

SCHEDULE 1 SCHEDULE

THE SCHEDULE

Year	No.	Subject	Short title
1850	XIX	Concerning the binding of apprentices	The Apprentices Act, 1850
1867		Providing for the regulation of printing presses and newspapers, for the preservation of copies	

		of books printed in the territories of Mysore,	Books Act,
1873	I	and for the registration of such books An Act to prevent the indiscriminate destruction of wild elephants	†RE7Wild Elephants (Preservation) Act, 1873
1885	II	Making special provision for the levy of Excise Duty payable on spirits used exclusively in Arts and Manufactures or in Chemistry	The Excise (Spirits) Act, 1885
1892	II	Providing compensation to families for loss occasioned by the death of a person caused by actionable wrong	The Mysore Fatal Accidents Act, 1892
1893	I	Providing for avoiding loss by the default of public accountants	The Mysore Public Accountants' Default Act, 1893
1899	I	Assimilating the law relating to Post Offices in Mysore to that which is from time to time in force in British India	The Indian Post Office (Application to Mysore) Act, 1899
1899	IV	Applying the provisions of the Indian Telegraph Act, 1885, to all Telegraph lines in Mysore	The Indian Telegraph (Application to Mysore) Act, 1899
1899	VI	Providing for and regulating the destruction and segregation of stray dogs and diseased horses and cattle	The Mysore Diseased Animals (Destruction and Segregation) Act, 1899
1902	I	Providing for the prevention of wrongful damage to the Kaveri Electric Power Transmission line	The Kaveri Electric Power Line (Protection) Act, 1902
1903	II	Providing for the recovery of loans made to Agricultural Banks by Government	The Agricultural Banks (Recovery of Government Loans) Act, 1903
1910	IV	Providing for the recognition of the representative character of the Administrator-General of Madras	The Administrator- General of Madras (Recognition) Act, 1910
1912	I	Providing for the protection of Judicial Officers	The Mysore Judicial Officers Protection Act, 1912"